

(b) the number of civilians, security personnel and terrorists killed in these attacks;

(c) the number of domestic and foreign tourists killed or injured in terrorists's attacks in the said period; and

(d) the number of terrorists arrested in the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The number of terrorists attacks in Jammu and Kashmir from 22nd May, 2004 to 12th June, 2006 is 4246.

(b) The number of civilians, security personnel and terrorists killed in these attacks are 1196, 380 and 1730 respectively.

(c) During this period 4 grenade attacks by terrorists were reported on tourists in which 12 domestic tourists got killed and 49 tourists were injured.

(d) During this period 736 terrorists were apprehended in the State of Jammu and Kashmir.

Killing of security personnel in J & K

†216. MISS ANUSUIYA UIKEY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the year-wise number of security personnel who lost their lives during the year 2000 to 2005 while fighting terrorism in Kashmir;

(b) the number of terrorists killed and arrested separately during the said period;

(c) the year-wise amount spent by the Central and State Government on security measures and security forces for the prevention of terrorism in the said period; and

(d) the quantum of arms and ammunition recovered from terrorists in the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The year-wise number of security

†Original notice of the question was received in Hindi.

personnel lost their lives during the year 2000 to 2005 while fighting terrorism in Kashmir is as under:—

	2000	2001	2002	2003	2004	2005	Total
Security personnel killed	397	536	453	314	281	189	2170

(b) The number of terrorists killed and arrested separately during the said period is as under:—

	2000	2001	2002	2003	2004	2005	Total
Terrorists killed	1520	2020	1707	1494	976	917	8634
Terrorists arrested	645	605	569	434	329	370	2952

(c) This information is not maintained Centrally. However, the amount spent by the Central Government, under the head Security Related Expenditure in J&K during the years 2000-2005 is as under:—

	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06
Amount spent (in crore)	196.38	249.71	226.28	245.9562	147.6264	115.7604

(d) The quantum of arms and ammunition recovered from terrorists in the said period is as under:—

	2000	2001	2002	2003	2004	2005	Total
AK rifles	1405	1646	1571	1440	962	950	7574
Pistol/Revolvers	482	370	308	344	229	224	1957
UMGs	21	10	3	8	3	5	50
RPGs	53	140	61	69	59	37	419
LMG/SLRs	2	10	11	18	20	25	86
Sniper rifles	16	12	6	11	12	13	70
Rocket launchers	59	39	36	30	14	15	193
Rocket boosters	273	241	138	133	104	103	992
RDX (in Kgs)	1506	2547	647	1624	1386	956	866
Exp. Material (Kgs)	1796	1009	912	861	566	3952	9096
IEDs	718	450	211	229	260	203	2071
Grenade/Handgrenades	4807	4152	2701	3733	2222	2879	20494

	2000	2001	2002	2003	2004	2005	Total
Detonators	3303	1919	1697	2828	1414	1389	12550
Rockets	555	392	138	144	48	74	1351
Wireless sets	480	462	503	664	468	455	3032

Modernisation of police force

†217. SHRI JAI PARKASH AGGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the State Governments from whom proposals for the modernisation of police force have been received by the Central Government till date during the last three years;

(b) the amount Central Government have allotted to State Governments for the modernization of police force till date during the said period; and

(c) whether Central Government have made any assessment or purpose to make any assessment with regard to the utilization of the said amount allocated to State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Under the Scheme for modernization of state police forces, proposals were received from all the State Governments during the last three years *i.e.* 2003-04 to 2005-06. The total approved plan during the period 2003-04 to 2005-06 was Rs. 3771.36 crore, against which Central funds to the tune of Rs. 2690.27 crore were released. A Statement showing the State-wise release and utilization of funds for the period 2001-02 to 2005-06 is attached (See below).

(c) The matter regarding optimum utilization of funds under the scheme is reviewed in the Ministry from time to time with the representatives of the concerned States. Central teams have been visiting the various states to monitor implementation of this Scheme. Assessment made by the Central teams is shared with the concerned State Governments. Impact assessment of the scheme is also being carried out by Bureau of Police Research and Development. (BPR&D).

†Original notice of the question was received in Hindi.